

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 217**

TO BE ANSWERED ON THE 02ND FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)

SAFETY OF WOMEN

217. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that inspite of different Action Plan of the Government, there is no steady improvement or decline in rape cases in the country and crime against women has risen over 25 percent against 2017;

(b) whether it is also a fact that the conviction rate for rape was just 27 percent in 2018;

(c) if so, the reaction of the Government thereto;

(d) the present status of Fast Track Special Courts (FTSC) being set up as a part of the National Mission for Safety of Women (NMSW); and

(e) the pending cases under the Criminal Law (Amendment) Act, 2018 and POCSO Act., State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women and children rest with the respective State Governments. The State Governments are

competent to deal with such offences under the extant provisions of laws. However, the National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication “Crime in India”. The published reports are available till the year 2019. State/Union Territory (UT)-wise details of cases registered under Rape (Sec 376 Indian Penal Code) during the period from 2017 to 2019 does not show any uniform trend. Conviction Rate for Rape cases during the period from 2017 to 2019 also does not show uniform trend both for All India and State/UT-wise.

(d): The Department of Justice has approved a Centrally Sponsored Scheme for setting up of 1023 Fast Track Special Courts (FTSCs) across the country for expeditious trial and disposal of pending cases related to rape and cases booked under the Protection of Children from Sexual Offences (POCSO) Act, 2012. A total of 609 FTSCs including 331 POCSO Courts are functional.

(e): As per Crime in India 2019 published by the NCRB, State/UT-Wise details of cases pending investigation under POCSO Act, 2012 is at Annexure-I. State/UT-wise total number of cases pending investigation under crime head Murder with Rape/Gang-Rape, Rape and Assault on Women with Intent to Outrage her Modesty is at Annexure-II.

State/UT-wise Cases Pending Investigation at the end of the year (CPIE) under Protection of Children from Sexual Offences Act (POCSO (Total) during 2019

SL	State/UT	2019
1	Andhra Pradesh	654
2	Arunachal Pradesh	20
3	Assam	1321
4	Bihar	1505
5	Chhattisgarh	266
6	Goa	0
7	Gujarat	170
8	Haryana	204
9	Himachal Pradesh	11
10	Jammu & Kashmir*	26
11	Jharkhand	514
12	Karnataka	495
13	Kerala	916
14	Madhya Pradesh	293
15	Maharashtra	4269
16	Manipur	90
17	Meghalaya	306
18	Mizoram	6
19	Nagaland	2
20	Odisha	866
21	Punjab	315
22	Rajasthan	44
23	Sikkim	8
24	Tamil Nadu	943
25	Telangana	1715
26	Tripura	35
27	Uttar Pradesh	1734
28	Uttarakhand	151
29	West Bengal	946
	TOTAL STATE(S)	17825
30	A&N Islands	6
31	Chandigarh	1
32	D&N Haveli**	5
33	Daman & Diu**	7
34	Delhi	1490
35	Lakshadweep	17
36	Puducherry	41
	TOTAL UT(S)	1567
	TOTAL (ALL INDIA)	19392

Source: Crime in India

*Now UTs of Jammu & Kashmir and Laddakh

** Now UTs of D&N Haveli and UT of Daman& Diu have merged as one UT.

State/UT-wise Cases Pending Investigation at the end of the year (CPIFY) under Murder with Rape/Gang Rape, Rape, Assault on Women with Intent to outrage her modesty during 2019

SL	State/UT	Murder with Rape/ Gang Rape	Rape	Assault on Women with Intent to outrage her modesty
1	Andhra Pradesh	6	1143	2620
2	Arunachal Pradesh	1	67	82
3	Assam	49	2888	3447
4	Bihar	4	502	206
5	Chhattisgarh	0	308	127
6	Goa	0	13	44
7	Gujarat	0	59	64
8	Haryana	5	306	381
9	Himachal Pradesh	8	70	109
10	Jammu & Kashmir	0	153	578
11	Jharkhand	8	1300	1330
12	Karnataka	8	155	1804
13	Kerala	3	1621	1799
14	Madhya Pradesh	9	309	256
15	Maharashtra	13	1229	6595
16	Manipur	0	257	288
17	Meghalaya	8	148	138
18	Mizoram	1	5	4
19	Nagaland	0	2	1
20	Odisha	3	677	4379
21	Punjab	1	356	912
22	Rajasthan	1	737	501
23	Sikkim	0	5	13
24	Tamil Nadu	6	281	832
25	Telangana	10	782	2469
26	Tripura	0	34	41
27	Uttar Pradesh	4	532	1905
28	Uttarakhand	0	213	283
29	West Bengal	3	378	1168
	TOTAL STATE(S)	151	14530	32376
30	A&N Islands	0	1	4
31	Chandigarh	0	62	54
32	D&N Haveli	0	0	2
33	Daman & Diu	1	2	6
34	Delhi	12	354	2634
35	Lakshadweep	0	7	9
36	Puducherry	3	5	3
	TOTAL UT(S)	16	431	2712
	TOTAL (ALL INDIA)	167	14961	35088

Source: Crime in India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used

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